

## Annexure -3

Name of the corporate debtor: Vinayak Iron Coke Private Limited; Date of commencement of CIRP: 13-12-2024; List of creditors as on: 04-01-2025

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted*	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?						% voting share in CoC
1	Indian Overseas Bank	26-12-2024	1,97,91,18,295	1,97,91,18,295	SFC	Note2	Note2	No	100.00%	Nil	Nil	Nil	Note 1	
1			1,97,91,18,295	1,97,91,18,295					100.00%	0	0	0		

Note -1 &amp; \* Provisionally Admitted based on the Proof of Claim Submitted subject to books &amp; further proof, if any

Note 2 - As per the proof of Claim submitted by the claimants

## (ii) Security Details

Primes:

- > Exclusive charge on the entire fixed asset of the company.
- > Hypothecation of stocks and Book debts
- > Equitable Mortgage by the way of 14 Nos. of original registered sale deeds of the properties (factory Land and building) owned by M/s Vinayak Iron and coke Pvt. Ltd. situated at Mouza- Manjhaladin PS.- Girdih (M) Jharkhand.

Collateral

- > Mortgage by way of original registered sale deed no.2736/2484 dated 25.02.2008 of the property owned by Sri. Raja Ram Saraf, S/o. Lt. Mamraj Saraf admeasuring 6.63 Acres, plot No. 206 & 207, khata no. 03 & 03/223, Touzi No. 15/11 Mouza-Sirsia, PS/Dist.:Girdih (M), Girdih, Jharkhand
- > Mortgage by way of original registered sale deed no.8628 dated 25.06.1994 and 8632 dated 02.05.1994 of the property owned by Sri. Raja Ram Saraf, S/o. Lt. Mamraj Saraf situated at residential flat at 02<sup>nd</sup> floor - 11A, Jyotindra Mohan Avenue, Kolkata-700006

## Personal Guarantee:

- i- Mr. Rajaram Saraf
- ii- Mr. Pawan Kumar Rinwa
- iii- Mr. Sudivya Kumar
- iv- Mr. Surendra Barman
- v- Mr. Niket Saraf